

Dt. 23.07.2008

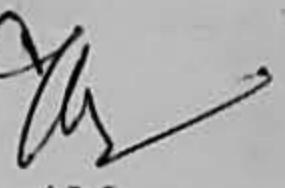
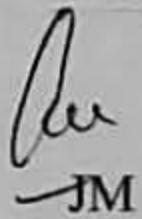
Hon'ble Mr. Justice A.K. Yog, J.M.
Hon'ble Mr. K.S. Menon, A.M.

Heard Sri S. Narian, Advocate learned counsel for the applicant and Sri P. Mathur, Advocate, learned counsel representing the opposite parties.

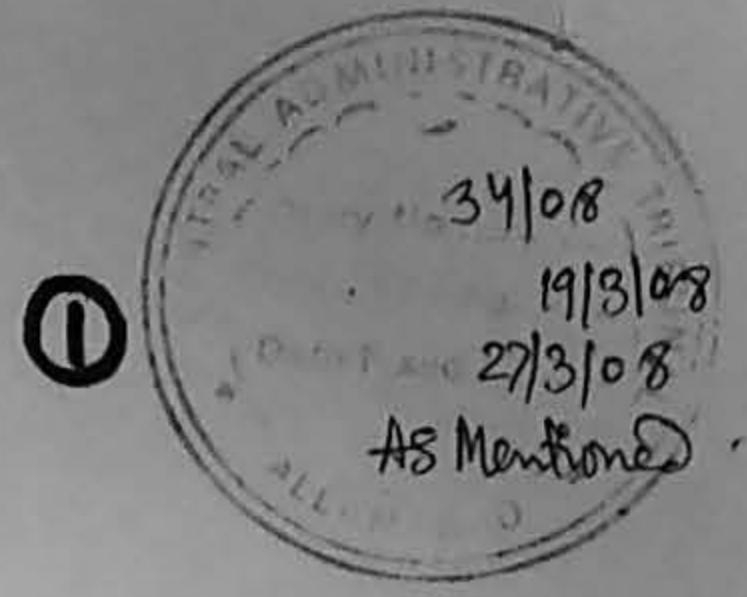
An affidavit is staid to be filed. However we do not advert it and ignore the averments made therein as the same has no consequence.

Learned counsel appearing for parties admitted that in view of the subsequent development particularly passing of final order dated 04.06.2008 in O.A No. 1124/05 (B.D. Pandey and Ors. Vs. U.O.I & Ors.) alongwith connected O.As, the Railway administration is proceeding to comply with the directions contained in the said order. In view thereof, the applicants, in this CCP, does not want to press this CCP.

Keeping in view the statement made on behalf of the opposite parties that final order of Tribunal in O.A No. 1124/05 (referred to above) is being complied with, we ignore the contempt, if any, committed by the opposite parties by breaching the interim order passed on M.A No. 407/08 in O.A No. 1124/05. Contempt notices are discharged. Contempt Petition is consigned to record.


AM
JM

/Anand/



BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH AT ALLAHABAD

CIVIL CONTEMPT APPLICATION NO. 34 OF 2008

(Under Section 17 of the Administrative Tribunals Act, 1985,
Read with Section 12 of the Contempt Of Courts Act, 1971)

Arising out of interim order dated 28.02.2008, passed in Original Application No.1124 of 2005, Basudeo Pandey and others Versus Union of India & Others, pending in this Tribunal.

1. Basudeo Pandey, s/o, Sri L.N.Pandey,
2. Anil Kumar Srivastava, s/o, Sri B.K.Srivastava,
3. Ramesh Kumar Srivastava, s/o Sri Rama Shanker Srivastava,
4. Ravi Kant Shukla, s/o, Sri Rama Kant Shukla,
5. Sandeep Kumar Thakur, s/o, Sri V.N.Thakur,
6. Vinod Kumar Shukla, s/o, Sri Ram Prasad Shukla,
7. Sudhir Kumar Sharma, s/o, Sri H.P. Sharma

✓ Applicants No 1 to 7 are working as crew controller/ Traction, Loco controller at Allahabad, Under the control of Senior Divisional Electrical Engineer (operation) / Versus North Central Railway, Allahabad --- Applicants

1. Sri Deepak Dave, Divisional Railway Manager,
North Central Railway, Allahabad
2. Sri Rajesh Gupta, Senior Divisional Electrical Engineer (Operation),
North Central Railway, Allahabad
3. Sri Mudit Chandra, Senior Divisional Personnel Officer,
North Central Railway, Allahabad

..... Respondents

To,

The Hon'ble the Vice Chairman and his other companion members of the aforesaid Tribunal.

The humble contempt application on behalf of the applicants above named Most Respectfully Showeth as under:

✓